

Annexure-4

Name of the Corporate Debtor : DOLPHIN OFFSHORE SHIPPING LIMITED;

Date of commencement of CIRP: 06/07/2023; List of Creditors as on 11-12-2023

Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Raj Radhe Finance Limited	25-07-2023	1,20,02,43,067	1,20,02,43,067	Unsecured Financial Creditor	NA	NA	100%	NA	NA	-	-	Claim for gurantee to M/s Dolphin Offshore Enterprises (I) Limited. Documents required for verification: 1. Provide the bank statement or other relevant supporting document for amount outstanding as on NPA date for SBI and Canera Bank. 2. Provide the master facility sanction letter /renewal letter for supporting document of rate of interest and penal interest rate for SBI and Canera Bank.
	Total		1,20,02,43,067	1,20,02,43,067							-	-	

